

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4405
TO BE ANSWERED ON 19.07.2019

INDIRA GANDHI MATRITVA SAHYOG YOJANA

4405. SHRI SU. THIRUNAVUKKARASAR:
SHRI A. GANESHAMURTHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has launched Indira Gandhi Matritva Sahyog Yojana (IGMSY);
- (b) if so, the details thereof, and;
- (c) the total funds allocated, sanctioned, released and utilised under the scheme during the last three years, State/UT-wise including Tamil Nadu?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The Indira Gandhi Matritva Sahyog Yojana (IGMSY) has since been concluded on 31.03.2017. The Government has approved Pan-India implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017 on 17.05.2017.
- (c) The Year-wise and State/UT-wise, (including Tamil Nadu) details of funds sanctioned/released and utilised under PMMVY since its inception are annexed.

Statement referred to in reply of part (c) of the Lok Sabha Unstarred Question No. 4405 for 19.07.2019 raised by Shri Su. Thirunavukkarasar and Shri A. Ganeshamurthi regarding Indira Gandhi Matritva Sahyog Yojana

Year-wise and State/UT-wise, including Tamil Nadu, details of funds sanctioned/released and utilisation under the Pradhan Mantri Matru Vandana Yojana (PMMVY) since its inception (as on 15.07.2019)

Sl. No.	State/UT	2017-18 (Rupees in Lakhs)		2018-19 (Rupees in Lakhs)		2019-20 (As on 15.07.2019) (Rupees in Lakhs)	
		Sanctioned/ Released	Utilised	Sanctioned/ Released	Utilised	Sanctioned/ Released	Utilised
1	A & N Islands	163.08	43.16	41.13	117.63	54.75	22.15
2	Andhra Pradesh	7022.36	4210.48	14101.75	17579.80	3375.00	4449.82
3	Arunachal Pradesh	912.83	0.95	36.00	265.75	0.00*	61.54
4	Assam	10448.26	418.96	817.00	3750.34	0.00*	3982.99
5	Bihar	17351.38	575.70	1253.00	6228.22	0.00*	5251.99
6	Chandigarh	290.41	110.95	248.08	306.34	112.66	73.28
7	Chhattisgarh	4382.58	768.94	2025.85	4996.29	818.03	2339.26
8	Dadra & Nagar Haveli	102.62	8.44	75.85	100.67	18.35	20.77
9	Daman & Diu (UT)	61.56	0.05	28.98	56.11	12.99	10.60
10	Goa	168.85	62.83	107.26	274.05	46.71	47.02
11	Gujarat	10186.87	2535.60	5958.97	12910.20	1935.44	4075.63
12	Haryana	4324.30	1325.51	3674.84	8218.84	825.00	1572.85
13	Himachal Pradesh	1821.64	441.95	1793.84	2754.96	683.74	706.86
14	Jammu & Kashmir	3137.84	110.92	828.42	2591.31	602.42	744.87
15	Jharkhand	5622.70	700.93	1453.37	5969.64	0.00*	1725.20
16	Karnataka	10248.81	2240.83	6361.72	13229.37	2170.64	6474.36
17	Kerala	5536.64	1597.17	3514.27	7597.69	1069.76	2237.72
18	Lakshadweep	27.82	0.00	4.44	23.32	41.58	3.02
19	Madhya Pradesh	12320.53	5762.48	18581.47	33785.11	4459.27	8609.97
20	Maharashtra	12821.10	3886.76	11795.62	22028.56	3598.54	9198.73
21	Manipur	1474.07	65.81	75.00	274.23	0.00*	413.51
22	Meghalaya	1110.83	69.29	102.00	183.25	0.00*	177.55
23	Mizoram	710.78	233.33	294.70	665.52	52.71	91.47
24	Nagaland	1035.06	0.00	52.00	101.44	0.00*	170.67
25	NCT Of Delhi	2008.90	407.75	795.75	2542.92	537.59	949.79
26	Odisha**	7143.33	0.03	383.00	0.20	0.00*	0.00
27	Puducherry	331.68	13.67	63.53	315.60	0.00*	52.77
28	Punjab	4648.73	786.32	1141.42	5977.32	1776.84	1188.83
29	Rajasthan	11486.97	788.35	9605.43	22409.80	0.00*	6443.25
30	Sikkim	354.33	11.38	21.00	215.02	0.00*	37.52
31	Tamil Nadu	12087.85	0.00	658.00	4158.83	0.00*	1041.10
32	Telangana**	7196.40	0.00	385.00	0.00	0.00*	0.00
33	Tripura	1845.49	16.57	96.00	578.32	0.00*	469.38
34	Uttar Pradesh	33616.64	4778.15	14216.71	41414.50	6828.59	16499.33
35	Uttarakhand	2610.99	640.06	1425.66	2158.77	828.08	584.69
36	West Bengal	10245.03	144.39	2938.72	12465.83	2922.92	4470.94
Total		204859.26	32757.71	104955.77	236245.76	32771.61	84199.33

* Unspent balance of previous years available with the State/Union Territory.

** The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding.